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Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No. 3575 Of 2015

Sagam Venkata Narayana Reddy

APPELLANT

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State Of Andhra Pradesh &

Others

RESPONDENT

Date of Decision: Nov. 16, 2023

Hon'ble Judges: K. Suresh Reddy, J

Bench: Single Bench

Advocate: Sasanka Bhuvanagiri, Raja Bhogendra Nath S

Final Decision: Disposed Of

Judgement